

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.76 of 2020 (SZ)

Tribunal on its own motion
Suo Motu based on the News item
published in Dinamalar Newspaper,
Chennai Edition dt: 01.06.2020,
"Danger of lake getting polluted due to
Mixing of sewage and waste water "

...Applicant

Versus

The Chief Secretary to Government of
Tamil Nadu, Chennai and Ors.

...Respondent(s)

INDEX

S.No	Description	Page No.
1.	Report filed on behalf of the Respondent – Tamil Nadu Pollution Control Board	1 - 5

Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.76 of 2020 (SZ)

Tribunal on its own motion
Suo Motu based on the News item
published in Dinamalar Newspaper,
Chennai Edition dt: 01.06.2020,
"Danger of lake getting polluted due to
Mixing of sewage and waste water "

Versus

The Chief Secretary to Government of
Of Tamil Nadu, Chennai and Ors.

...Respondent(s)

**REPORT FILED ON BEHALF OF THE
TAMIL NADU POLLUTION CONTROL BOARD**

I, J. Josephine Sahayarani, D/o. M. Jesu Rajan, Christian, aged about 56 years, having office at No. 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing the Report on behalf of the Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT in the Order dated 10.03.2021 in O.A. No. 76 of 2020 has issued the following directions among the other things, inter alia as follows:


26/08/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

“Para 7: Considering the circumstances, we direct the authorities namely, the District Collector, Thiruvallur, Commissioner, Avadi Municipal Corporation, Public Works Department, Tamil Nadu Pollution Control Board to come with a further action taken report and the status report of the work that has been undertaken by them and also regarding the implementation of the long term measures for which they have approximately mentioned the time up to 2025.

Para 8: Giving so much longer time in pollution matters will only increase the health hazards in the locality and they will have to propose a shorter time line for the purpose of implementation of the same by approaching the appropriate authorities for raising the funds or other logistics purposes and see that it is implemented within the shorter time and they will have to come with a detailed report regarding the time line which is required for each process for completing the project of long term measure so as to evaluate the progress of the work to be done by them by the Tribunal periodically”.

3. It is respectfully submitted that the Commissioner, Avadi City Municipal Corporation vide e-mail dated 27.5.2021 has furnished the action Plan on implementing the Short term and Long term measures on the issues related to discharge of sewage/sullage from Saravana Nagar and Manigandapuram residential area into Arafath Lake which is as follows:


26/9/21
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

Status on compliance of Short Term Action Plan as recommended by the Joint Committee Pertaining to the Commissioner, Avadi City Municipal Corporation			
S.No. as per the Joint Committee Report	Description of Work	Department	Present Status (As per the action Plan details furnished by the Commissioner, Avadi City Municipal Corporation vide E-mail dated 27.5.2021)
1.	Providing cover slab for existing storm water drain and extent its length for 10 meter near Suzukhi showroom in Ambattur to Tiruvallur main road.	Commissioner, Avadi City Municipal corporation	To control/avoid sullage water disposal by the sewage tankers, Avadi City Municipal Corporation has planned to rectify the damaged culvert cover slabs and to construct side wall from road edge to lake. Work was awarded to Contractor on 18.08.2020 through tender process at a cost of Rs. 5 Lakhs. Work was delayed due COVID-19, Monsoon rainfall & Election 2021 and Planned to start after COVID-19 second wave by the month of September 2021.
2.	Construction of sump in 9 th street of Saravana nagar, Manigandapuram.	Commissioner, Avadi City Municipal corporation	To control the grey water mixing in Arafath Lake, Avadi City Municipal Corporation has planned to construct common grey water collection sump in Saravana nagar 9 th street and will be pumped through pipe line to UGSS head manhole located at Cholambedu main road near VAO office. Work was awarded to Contractor on 18.08.2020 through tender process at a cost of Rs. 15 Lakhs. Work was delayed due COVID-19, Monsoon rainfall & Election 2021 and Planned to start after COVID-19 second wave by the month of September 2021.
4.	Providing drainage facilities for the residents of first and second cross streets in 9 th street of Saravana Nagar.	Commissioner, Avadi City Municipal corporation	To achieve 100% UGSS in Avadi City Municipal Corporation area, UGSS left out area survey work was completed by the Tamil Nadu Water Investment Company Ltd., The Consultant was fixed by the Commissioner of Municipal Administration,


 26/9/2021
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD
 76, MOUNT SALAI, GUINDY,
 CHENNAI - 600 032,

			Chennai-28. Survey work and preliminary DPR work completed. Land identification for pumping stations and STP is in progress. After completion of land identification, the DPR with cost estimation will be prepared by the Tamil Nadu Water Investment Company Ltd., for further approval and will be planned to complete entire project on or before 2025.
Status on compliance of Long Term Action Plan as recommended by the Joint Committee Pertaining to the Commissioner, Avadi City Municipal Corporation:			
1.	Construction of underground sewerage system (UGSS) for Manigandapuram residential area.	Commissioner, Avadi City Municipal Corporation	To achieve 100% UGSS in Avadi City Municipal Corporation area, UGSS left out area survey work was completed by the Tamil Nadu Water Investment Company Ltd., The Consultant was fixed by the Commissioner of Municipal Administration, Chennai-28. Survey work and preliminary DPR work completed. Land identification for pumping stations and STP is in progress. After completion of land identification, the DPR with cost estimation will be prepared by the Tamil Nadu Water Investment Company Ltd., for further approval and will be planned to complete entire project on or before 2025.

4. It is respectfully submitted that the Board vide Proceeding dated:26.07.2021, has issued directions to the Commissioner , Avadi City Municipal Corporation, under Section 33A of the Water(Prevention and Control of Pollution) Act 1974 to comply the following:

- I. Avadi City Municipal Corporation shall provide full fledged Underground Sewerage System (UGSS) with Sewage Treatment Plant to treat the sewage/sullage generated from Saravana Nagar


 26/7/2021
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD
 76, MOUNT SALAI, GUINDY,
 CHENNAI - 600 032.

and Manigandapuram residential area so as to stop the discharge of sewage into Arafath Lake.

- II. Avadi City Municipal Corporation shall ensure that no discharge of sewage into the Arafath Lake.

5. Further it is respectfully submitted that the Avadi City Municipal Corporation was also informed that the local body is liable to pay Environmental Compensation as per the Hon'ble NGT (PB) order dt: 27.07.2020 in O.A No. 606 of 2018 for non commencement of setting up of STP before 31.03.2020 i.e., for the period from 01.04.2020 to July 2020.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such order as it may deem fit and proper in this case and thus render justice.

J. Josephine Sahayarani
26/8/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, D/o. M. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this day of August, 2021.

J. Josephine Sahayarani
26/8/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI.**

**Original Application No.76 of 2020
(SZ)**

Tribunal on its own motion
Suo Motu based on the News item
published in Dinamalar Newspaper,
Chennai Edition dt: 01.06.2020,
"Danger of lake getting polluted due to
Mixing of sewage and waste water "

Versus

The Chief Secretary to Government of
Of Tamil Nadu, Chennai and Ors.

...Respondents

**REPORT FILED ON BEHALF OF
THE TAMIL NADU POLLUTION
CONTROL BOARD**

Advocate for Respondent:

Date:26.08.2021

Hearing date on: 13.09.2021

